

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00445/2019**

**Tuesday, this the 25<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

Sunil Kumar K.K  
S/o.Sri.Sankara Kurup, aged 46 years  
Gramin Dak Sevak ABPM (Level-2)  
Chemmarathur B.O., Nutstreet  
Vadakara,Kozhikode – 673 104  
Residing at Kalleri Kandiyil House  
Orkkatteri P.O., Vadakara (Via)  
Kozhikode – 673 501 ..... **Applicant**

**(By Advocates : Mr. O.V. Radhakrishnan, Sr.**  
**Mr. Antony Mukkath)**

**V e r s u s**

1. Superintendent of Post Offices, Vadakara Division,  
Vadakara – 673 101.
2. Postmaster General, Northern Circle, Kozhikode-673006
3. Chief Postmaster General, Kerala Circle, Thiruvananthapuram-695001
4. Union of India, represented by its Secretary,  
Ministry of Communications, New Delhi-110 001 ..... **Respondents**

**(By Advocate : Mr. S.R.K.Prathap, ACGSC)**

This application having been heard on 25.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard the Advocate appearing for the applicant and Advocate Mr. S.R.K.Prathap,ACGSC appearing for the respondents through video conferencing.

2. Respondents filed a detailed reply statement wherein it is submitted that they have admitted the claim of the applicant for transfer to the BPM Post carrying TRCA Level 1 (i.e, GDS BPM Eramala Post Office) mentioned in paragraph 7 of the reply statement.

3. Learned counsel for the applicant submitted that he will be satisfied if his fresh representation filed before the respondents is considered and disposed of by the competent authority within a time frame.

**4. In view of the limited submission made by the applicant and considering the admission made by the respondents in paragraph 7 of the reply statement, we hereby direct the competent authority to consider the fresh application stated to be submitted by the applicant in paragraph 7 of the reply statement, as per OM No. 17-31/2016- GDS dated 22.01.2020 and pass a speaking and reasoned order within a period of one month from the date of receipt of a copy of this order.**

5. The Original Application is disposed of as above. No order as to costs.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

**Original Application No. 180/00445/2019**

**Applicant's Annexures**

**Annexure A1** – Photocopy of the memo No. BO05/MD-1 dated 25.4.2012 of the 1<sup>st</sup> respondent.

**Annexure A2** – Photocopy of the certificate dated 12-12-2017 issued by the Assistant Surgeon, Taluk Hospital, Nadapuram

**Annexure A3** – Photocopy of the notification No. 19-10/2004-GDS dated 17.7.2006 of the Govt. of India, Department of Posts.

**Annexure A4** – Photocopy of the representation dated 13.12.2017 of the applicant to the 3<sup>rd</sup> respondent.

**Annexure A5** – Photocopy of the notice memo No. ST/120/VDK-22/2018 dated 23.6.2018 of the 3<sup>rd</sup> respondent.

**Annexure A6** – Photocopy of the Memo No.B3/439 dated 11-12-2018 of the 1<sup>st</sup> respondent

**Annexure A7** – Photocopy of the declaration dated 21.12.2018 of the applicant

**Annexure A8** – Photocopy of the OM No.17-31/2016-GDS dated 04-01-2019 of the Govt of India, Ministry of Communications, Department of Posts

**Annexure A9** – Photocopy of the memo No. B3/ED/Tfr dated 02-04-2019 of the 1<sup>st</sup> respondent

**Respondents' Annexures**

**Annexure R1** – True copy of the order No.Staff/23 GDS/TRF/DLGS/2019 dated 08/05/2019 issued by the 2<sup>nd</sup> respondent.